GOVERNMENT OF INDIA EXTERNAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2151 ANSWERED ON:07.12.2005 DENIAL OF VISA TO INDIAN BY RUSSIA Sarvey Shri Sathyanarayana

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) Whether many prominent Indian Industrialists have been denied visa to Russia in spite of personal guarantee from Indian Ambassador to Russia;
- (b) If so, the details and reasons in this regard;
- (c) Whether the Union Government has lodged any complaint with the concerned authorities; and
- (d) If not, the reasons there for?

Answer

THE MINISTER OF STATE IN THE MINSTRY OF EXTERNAL AFFAIRS (RAO INDERJIT SINGH)

- (a) No, there are no such cases where, despite personal guarantee from the Ambassador of India, visas have been refused to prominent Indian Industrialists.
- (b), (c) & (d) Do not arise.